

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2589/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
Member Secretary,
Arunachal Pradesh State Legal Service Authority, Itanagar.

Dated Guwahati, th19 April, 2022.

Sub:- Leave.

Ref:- Your letter dated 13.04.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.04.2022** (as it is a working day) **and 18.04.2022 with station leave permission from 14.04.2022 till 18.04.2022.**

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008(Pt.)/2590-91/A. dtd. , 19-04-2022
Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
2. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)